Written Answers to		[2 MAY, 2012]	Unstarred Questions 119	
1	2	3	4	
14	Madhya Pradesh	115.35	104.61	
15	Maharashtra	138.74	124.86	
16	Manipur	1146.90	846.42	
17	Meghalaya	468.78	386.93	
18	Mizoram	1112.36	1044.81	
19	Nagaland	1073.37	1069.78	
20	Orissa	130.21	106.16	
21	Punjab	291.03	249.95	
22	Rajasthan	118.09	105.43	
23	Sikkim	885.78	642.48	
24	Tamil Nadu	177.75	150.97	
25	Tripura	1223.70	1012.07	
26	Uttar Pradesh	184.22	74.62	
27	Uttarakhand	210.91	160.61	
28	West Bengal	80.69	66.03	
29	A and N Islands	1017.74	790.55	
30	Chandigarh	695.49	542.67	
31	D&N Haveli	114.44	100.00	
32	Daman and Diu	139.80	130.85	
33	Delhi	441.01	448.32	
34	Lakshadweep	478.08	308.22	
35	Puducherry	351.56	263.60	
	All India	173.51	131.39	

Team of Mumbai ATS detained by Delhi Police

 $2872.\,$  SHRI RAJKUMAR DHOOT : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a team of Mumbai ATS was recently detained by Delhi Police in the National Capital;

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- (b) if so, the details thereof;
- (c) what were the reasons for the detention of the team of Mumbai ATS; and
- (d) what action Government has taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) No team of Mumbai ATS was detained by Delhi Police in the National capital.

## **Encounter and custodial deaths**

 $2873. \ SHRI \ T.K. \ RANGARAJAN$  : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise total number of encounter deaths reported during the years 2009, 2010 and 2011; and
- (b) the State-wise total number of custodial deaths during the years 2009, 2010 and 2011?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) State-wise details of the total number of 493 cases of encounter deaths by police, defence and para-military forces, registered by the National Human Rights Commission (NHRC) during the years 2009-10, 2010-11 and 2011-2012 are given in Statement I (*See* below).

(b) State-wise details of the total number of 4611 cases of custodial deaths under police, judicial, defence and para-military forces, registered by the NHRC during the years 2009-10, 2010-11 and 2011-2012 are given in Statement II.

Statement I

Statewise Details of the Cases of encounter Deaths by Police, Defence and Paramilitary Forces

Sl.	Name of the State/UT	2009-10	2010-11	2011-12
No.				
1	2	3	4	5
1	Andhra Pradesh	2	11	8
2	Arunachal Pradesh	0	1	1
3	Assam	31	54	87
4	Bihar	2	7	2
5	Chhattisgarh	0	8	3
6	Goa	0	0	0